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O.A. 1095/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copies of order
dt. 23.11.04 pre-
pared for Counsel
for both sides.

L
copy

[Signature]
23/11/04

Order dated 23.11.04

Heard Sri P.K. Padhi, Advocate
for the applicant. ~~and~~ During the
course of hearing, Sri Padhi, by
filing a memo dated 23.11.04,
sought permission of the Tribunal
to withdraw this O.A. with a
view to filing a better one.
In view of submission made and
memo filed, this O.A. is
disposed of as withdrawn.

Send Copies of the order (with O.A. Copies) to the
Respd. Ds.

[Signature]
Member (S)
23/11/04